Written Answers

सींचार मंत्रालय के अधीन कार्यालय में ्राजभाषा कार्यान्वयन समितियां

855. श्री ओउ्म प्रकाश त्यागी: क्या संचार मंती यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश, मध्य प्रदेश, राज-स्थान, बिहार, हिमाचल प्रदेश, पंजाब, गुजरात और महाराष्ट्र में तथा संघ राज्य क्षेत्र दिल्ली में संचार विभाग के अधीन ऐसे कितने कार्यालय है जिनमें कर्मचारियों की संख्या 50 अथवा उससे अधिक है;

(ख) उनमें से कितने कार्यालयों में राजभाषा कार्यान्वयन समितियों का गठन हो चुका है;

(ग) शेष कार्यालयों में इन समितियों के गठन के लिए सरकार ढारा क्या कार्यवाही की गयी है और किस तारीख तक उनका गठन हो जाने की मंभावना है;

(घ) क्या इन समितियों की तैमासिक बैठकें नियमित रूप से हो रही है ; और

(ङ) यदि नही, तो उसके क्या कारण है ?

†[Official language Implementation Committees in the offices under the Ministry of Communications

855. SHRI O. P. TYAGI. Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of offices under the Department of Communications in Uttar Pradesh, Madhya Pradesh, Rajasthan, Bihar, Himachal Pradesh, Punjab, Gujarat and Maharashtra and the Union Territory of Delhi where the number of employees is 50 or more:

(b) the number of such offices out of them where the official language implementation committees have been constituted; (t) the steps Government have taken to constitute the said committees in the remaining offices and the dates by which such committees are to be constituted;

(d) whether quarterly meetings of those committees are being held regularly: and

(c) if not, the reasons therefor?]

संचार मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह): (क) से (ङ) अपेक्षिल जानकारी इकट्ठी की जा रही है जिसे सभा-पटल पर रख दिया जाएगा।

[[THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) to (e) The information required is being collected and will be placed on the table of the Sabha.¹

856. [Transferred to the 16th August, 1974.]

Criminal assault by B.S.F. officers in Manipur Hill Areas

857. SHRI VISWANATHA MENON:

DR. K. MATHEW KURIAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that seven **B.S.F.** Officers were arrested for criminal assault in Grihang in Manipur hill areas on 5th March, 1974;

(b) if so, what are the details thereof; and

(c) whether Government have made enquiry into the incident and what action has been taken against the culprits?

THF. DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) Seven B.S.F. personnel were arrested in connection with a case registered under sections 354/326/ 307 I.P.C. in Police Station, Chassad.

(c) The case is sub judice.